

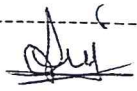

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/115/IB/2018  
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA  
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	AVINASH WADHWAN	Counsel for Respondent	
2.)	K.M.D. Muthelan	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 20.07.2018

<sup>-scl.</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc/sr